

various workshops in all the civil Ministries have been prescribed under orders issued on 13-11-73 and similar orders in respect of workshops staff of this Ministry are to be issued shortly. According to the orders issued on 13-11-73, covering the civil Ministries, parity between Skilled Tradesmen and LDCs has been maintained only in respect of those who were already in receipt of same pay range as the LDC and a different criterion cannot be followed in respect of the Skilled Tradesmen in the workshops under this Ministry.

#### Fatal Accidents in Defence Installations

1642. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) how many fatal accidents have taken place in the Defence installations during the years 1971-72 and 1973;

(b) in how many cases the payment of compensation was as per provisions of clause 4(A) of the Workmen Compensation Act, 1923 within the stipulated time limit; and

(c) if not paid during the time-limit by the employer, the reasons for the same and what action has been taken against the defaulters?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). The requisite information is being collected and will be laid on the Table of the House.

#### Disparity in Industrial and non-Industrial Employees of Defence Department

1643. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether disparity is still being maintained between the industrial and

non-industrial employees of the Defence Department in the matter of leave and holidays; and

(b) if so, what steps are being taken to remove this disparity?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) and (b). Yes, Sir. Disparity between industrial and non-industrial employees exists in all Departments of the Government and the matter is under examination in the light of the relevant recommendations of the Pay Commission.

#### Delay in handing over possession of Additional Land to House owners in Lajpat Nagar, New Delhi

1644. SHRI S. M. BANERJEE:  
SHRI K. LAKKAPPA:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether allotment of additional strips of land measuring 50 sq. yds. adjoining houses in Lajpat Nagar, New Delhi, was made by the Government in 1970 and onwards and whether deposits were obtained from the allottees immediately thereafter as cost of the said additional strips of land;

(b) whether despite the official allotment and realisation of money by Government, physical and legal possession in many cases has not been given, whereas in some cases this has been done long ago; and

(c) if so, the reasons for this discrimination and the delay in handing over of land to the allottees who have made the payments and the date by which the possession is likely to be given to these allottees?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKAT-SWAMY): (a) to (c). Yes, Sir. Full cost was received only in 6 cases in Lajpat Nagar/Vinobhapuri, New Delhi. Supplemental lease deeds were issued in 3 cases, but in the remaining 3 cases, lease deeds could not be issued as the formalities of execution of documents were not completed until May, 1972, when the decision regarding transfer of larger areas (i.e. above 25 per cent of the original area) as additional strips of land came to be reviewed. However, final decision in this regard will be taken shortly.

It has been found that mostly these strips are in physical occupation of the allottees/transferees of adjoining properties.

#### Production of Avro Planes

1645. SHRI PRABHU DAS PATEL:  
SHRI RAMSHEKHAR PRA-  
SAD SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether the production of Avro has again started on mass scale; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) The production of Avro aircraft has not been stopped. However, pending investigations into certain technical problems on currently produced HS-748 aircraft, the aircraft have not yet been delivered to the customers.

(b) Does not arise.

#### खेतड़ी तांबा परियोजना में उत्पादन

1646. डा० लक्ष्मीनारायण पांडेय :  
क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान स्थित खेतड़ी तांबा परियोजना में उत्पादन प्रारम्भ हो गया है ; और

(ख) यदि हाँ, तो इस समय प्रति माह कितना उत्पादन और वार्षिक उत्पादन लक्ष्य क्या है ?

इस्पात और खान मंत्रालय में उप-मंत्री (श्री सुखदेव प्रसाद): (क) जी नहीं। खेतड़ी तांबा परियोजना के अन्तर्गत तांबा घातु का उत्पादन अभी शुरू नहीं हुआ है। प्रदावक के 1974 में चालू हो जाने की आशा है।

(ख) प्रश्न नहीं उठता।

#### इंडियन काँपर कम्पनी घाटशिला का उत्पादन

1647. डा० लक्ष्मीनारायण पांडेय :  
क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि : जनवरी, 1973 से सितम्बर, 1973 के दौरान इंडियन काँपर कम्पनी, घाटशिला का मासिक उत्पादन क्या था ?

इस्पात और खान मंत्रालय में उप मंत्री (श्री सुखदेव प्रसाद) : भारतीय तांबा समूह, घाटशिला में जनवरी, 1973